GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA UNSTARRED QUESTION NO. 175 TO BE ANSWERED ON 19th July, 2022

Guidelines for pricing of essential medicines

175 Shri Harnath Singh Yadav:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the details about the criteria/guidelines fixed by Government for pricing of essential medicines including the medicines used for the treatment of cancer, diabetes, HIV, heart and kidney diseases;
- (b) whether the prices of essential and other medicines have decreased, and if so, the details thereof; and
- (c) the details of total Jan Aushadhi Kendras set up so far to provide inexpensive generic medicines through Pradhan Mantri Bharatiya Janaushadhi Pariyojana, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

- (a): The key principles for regulation of prices as per the extant National Pharmaceuticals Pricing Policy, 2012 (NPPP, 2012) are essentiality of drugs, control of formulations prices and Market Based Pricing. Based on NPPP, 2012 and powers derived from the Essential Commodities Act, 1955, the Drugs (Prices Control) Order, 2013 (DPCO, 2013) has been issued by the Department of Pharmaceuticals (DoP). National Pharmaceutical Pricing Authority (NPPA) under DoP implements the provisions of the DPCO, 2013. The medicines included in the National List of Essential Medicines (NLEM) issued by the Ministry of Health & Family Welfare are included as Schedule-I of DPCO, 2013 and their ceiling prices fixed by NPPA. These include 12 anti-diabetics, 39 anti HIV, 74 cardiovascular, 1 hemodialysis solution and 9 diuretics scheduled formulations.
- (b): The ceiling prices of essential medicines included as Schedule to DPCO, 2013 are fixed by NPPA based on average price of all scheduled formulations of the medicine having at least one per cent share in market. As the manufacturers of scheduled medicines may decide the market price based on market dynamics, within the ceiling prescribed by NPPA, this generally results in decrease of their prices. Annual revision of ceiling prices of scheduled medicines is permissible based on Wholesale Price Index (WPI) for the preceding calendar year.
- (c): Till 30.06.2022, about 8,742 *Pradhan Mantri Bhartiya Janaushadhi Kendras* (*PMBJKs*) have been opened across the country under the *Pradhan Mantri Bhartiya Janaushadhi Pariyojana* (*PMBJP*). State/UT- wise list of PMBJKs is enclosed as **Annexure**.

<u>Statement referred to in part (c) of the Rajya Sabha Unstarred Q. No. 175 for answer on 19.07.2022 raised by Shri Harnath Singh Yadav regarding Guidelines for pricing of essential medicines</u>

Sl. No.	UT- wise list of PMBJKs opened acros Name of the State/UT	Number of PMBJK opened
1	Andaman & Nicobar	9
2	Andhra Pradesh	170
3	Arunachal Pradesh	28
4	Assam	96
5	Bihar	300
6	Chandigarh	7
7	Chhattisgarh	208
8	Delhi	382
9	Goa	10
10	Gujarat	511
11	Haryana	237
12	Himachal Pradesh	62
13	Jammu and Kashmir	212
14	Jharkhand	78
15	Karnataka	982
16	Kerala	990
17	Ladakh	2
18	Lakshadeep *	0
19	Madhya Pradesh	253
20	Maharashtra	635
21	Manipur	32
22	Meghalaya	15
23	Mizoram	12
24	Nagaland	19
25	Odisha	356
26	Puducherry	20
27	Punjab	307
28	Rajasthan	137
29	Sikkim	3
30	Tamil Nadu	845
31	Telangana	170
32	DNH & D&D	35
33	Tripura	24
34	Uttar Pradesh	1175
35	Uttarakhand	218
36	West Bengal	202
Grand Total		8,742

^{*} Medicines are directly supplied to the administration of UT of Lakshwadeep
